

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.4(9)-HC/2022/23055**

**Dated, Agartala, the 7<sup>th</sup> September, 2022**

**C I R C U L A R**

The Hon'ble Chief Justice, High Court of Tripura has been pleased to re-constitute the **"Juvenile Justice Committee"** of the High Court of Tripura as follows:

**JUVENILE JUSTICE COMMITTEE**

1.	<b>Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura</b>	<b>Judge-in-Charge</b>
2.	Director, Social Welfare & Social Education, Government of Tripura, Agartala	Member
3.	Member Secretary, Tripura State legal Services Authority, Agartala	Member

**SECRETARIAT OF THE COMMITTEE**

1.	Smti Sima Datta, Deputy Registrar (Admn.), High Court of Tripura, Agartala
2.	Smti Chaitali Datta, Superintendent, High Court of Tripura, Agartala
3.	Shri Krishnadhan Debnath, Superintendent High Court of Tripura, Agartala
4.	Shri Pradip Debbarma, Junior Administrative Assistant, High Court of Tripura, Agartala
5.	Shri Debashish Chakraborty, Group-D, High Court of Tripura, Agartala

**This is issued in partial modification of the earlier Circular dated 06.07.2022 issued by the High Court of Tripura.**

**Sd/-  
(D.M.JAMATIA)  
REGISTRAR GENERAL**

**Contd.p/2**

**No.F.29(10)-HC/2022/23056- 86**

**Dated, Agartala, the 7<sup>th</sup> September, 2022**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The Chairman, Bar Council of Tripura, High Court of Tripura, Agartala;
6. The President, Tripura High Court Bar Association, High Court of Tripura, Agartala.
7. The Secretary, Tripura High Court Bar Association, High Court of Tripura, Agartala.;
8. The Director, Tripura Judicial Academy, Agartala;
9. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 10.The L.R & Secretary, Law Department, Government of Tripura, Agartala;
- 11.The Registrar (Judicial), High Court of Tripura, Agartala;
- 12.**The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
- 13.**The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
- 14.The Member-Secretary, Tripura State Legal Services Authority; Agartala;
- 15.The Secretary, High Court Legal Services Committee, Agartala;
- 16.The Director, Social Welfare & Social Education Department, Government of Tripura, Agartala;
- 17.The Registrar (Admn. P&M), High Court of Tripura, Agartala;
- 18.The Joint Registrar, High Court of Tripura, Agartala;
- 19.All Deputy Registrars, High Court of Tripura, Agartala;
- 20.The Chief Librarian, High Court of Tripura, Agartala;
- 21.Smti Sima Datta, Deputy Registrar (Admn.), High Court of Tripura, Agartala;
- 22.The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
- 23.All Assistant Registrars, High Court of Tripura, Agartala;
- 24.The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Circular in the official website of the High Court of Tripura, Agartala;
- 25.All Superintendents, High Court of Tripura, Agartala;
- 26.Smti Chaitali Datta, Superintendent, High Court of Tripura, Agartala;
- 27.Shri Krishnadhan Debnath, Superintendent, High Court of Tripura, Agartala;;
- 28.Shri Pradip Debbarma, Junior Administrative Assistant, High Court of Tripura, Agartala;
- 29.Shri Debashish Chakraborty, Group-D, High Court of Tripura, Agartala;
- 30.Order File.

**REGISTRAR GENERAL**